

1989-90 — Rs. 1916610
 1990-91 — Rs. 1376780

Abduction by ULFA

3938. SHRI RAM NARAIN BERWA:
 Will the Minister of HOME AFFAIRS be
 pleased to state:

(a) the number of persons abducted
 by the United Liberation Front of Assam
 terrorists during the last two years; and

(b) the amount extracted as ransom
 by the ULFA terrorists from the
 abducted persons?

THE MINISTER OF STATE IN THE
 MINISTRY OF PARLIAMENTARY
 AFFAIRS AND MINISTER OF STATE IN
 THE MINISTRY OF HOME AFFAIRS
 (SHRI M.M. JACOB): (a) As per the
 report of the State Govt., number of
 persons abducted by the United
 Liberation Front of Assam
 since 1989 are as under:

1989	1990	1991 (upto 18.8.91)
16	146	83

(b) No confirmed report is available on
 the amount of money extracted as
 ransom in respect of the abducted
 persons as they generally do not furnish
 such details to the authorities out of
 fear.

Bank Robberies in Delhi

3939. SHRI RAM NARIAN BERWA:
 Will the Minister of HOME AFFAIRS be
 pleased to state:

(a) the number of bank robberies
 committed in Delhi during the last three
 years;

(b) the number of persons killed and
 the amount looted in such incidents;

(c) whether the Government propose
 to provide any financial assistance to the
 families of the persons killed in those
 incidents;

(d) whether the Government have
 provided employment to any of the
 persons belonging to the families of the
 deceased;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE
 MINISTRY OF PARLIAMENTARY
 AFFAIRS AND MINISTER OF STATE IN

THE MINISTRY OF HOME AFFAIRS
 (SHRI M.M. JACOB): (a) 5 cases of
 bank robberies have taken place in
 Delhi during the period from 1.1.88 to
 31.7.1991.

(b) 5 persons were killed and
 approximately an amount of Rs.
 12,71,179/- was looted in these cases.

(c) to (f) The concerned bank has
 paid cash relief of Rs. 1.00 lakh each to
 the next of kin of all the five persons
 killed. The bank has assured to offer
 compassionate appointment to the
 eligible family members of the deceased
 employees.

Constitution of State Security Commissions

3940. SHRI RAM NARAIN BERWA:
 Will the Minister of HOME AFFAIRS be
 pleased to state:

(a) whether the National Police
 Commission had suggested in its
 second report to constitute a State
 Security Commission in each State so
 that police investigation may be
 conducted on the principles of justice;

(b) if so, whether such Commissions
 have been constituted in some States;

(c) if so, the details thereof; and

(d) if not, whether the Union
 Government propose to issue directives
 to State Governments in this regard?

THE MINISTER OF STATE IN THE
 MINISTRY OF PARLIAMENTARY
 AFFAIRS AND MINISTER OF STATE IN
 THE MINISTRY OF HOME AFFAIRS
 (SHRI M.M. JACOB): (a) Yes, Sir.

(b) to (d) 'Police' being a State
 subject it is for the State Governments
 to implement the recommendations of
 the National Police Commission
 including those concerning the
 constitution of a State Security
 Commission.

Bhanu Pratap Singh Committee on Agricultural Development

3942. PROF UMMAREDDY

VENKATESWARLU:

SHRI RAM PUJAN PATEL:

SHRI B. RAJA RAVI VARMA:

Will the Minister of AGRICULTURE be
 pleased to state the steps taken by the

Union Government to implement the recommendations of the Bhanu Pratap Singh Committee on Agricultural Development?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): Action has been initiated to finalise Government views on the recommendations of Bhanu Pratap Singh's Committee on Agricultural Policies and Programmes in consultation with concerned Ministries of the Government of India.

Comprehensive Crop Insurance Scheme

3943. DR. MAHADEEPAK SINGH SHAKYA: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of farmers covered

under the Comprehensive Crop Insurance Scheme during 1990-91, State-wise; and

(b) the target fixed for 1991-92, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN)

(a) A Statewise statement showing the number of farmers covered under the Comprehensive Crop Insurance Scheme (CCIS) during 1990-91 is enclosed;

(b) The CCIS is a voluntary Scheme. Implementing State/UTs are free to implement it in any area. Accordingly, no State-wise targets are fixed under the Scheme. However, at the National level a target of covering 52 lakh farmers has been fixed for 1991-92 under the CCIS.

STATEMENT

Sl. No	State	No. of farmers covered
1.	Andhra Pradesh	2,90,164
2.	Assam	21,797
3.	A & N Island	262
4.	Bihar	1,34,708
5.	Goa	1,141
6.	Gujarat	5,90,355
7.	Himachal Pradesh	180
8.	Karnataka	41,056
9.	Kerala	23,612
10.	Madhya Pradesh	2,12,877
11.	Maharashtra	7,24,002
12.	Meghalaya	36
13.	Orissa	1,81,128
14.	Pondicherry	1,413
15.	Tamil Nadu	2,47,397
16.	Tripura	1,657
17.	West Bengal	2,58,679
		27,30,464

Sub-Institutes of Central Hindi Training Institute

3944. DR. MAHADEEPAK SINGH SHAKYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Hindi Training Institute has set up sub-institutes during 1990-91; and

(b) if so, the details thereof. State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB):

(a) Yes, Sir.

(b) Two Sub-Institutes of the Central Hindi Training Institute were set up during 1990-91, one each at Madras (Tamil Nadu) and Hyderabad (Andhra Pradesh).

[English]

Telephone Connections in Kangra and Chamba District of Himachal Pradesh

3945. SHRI D.D. KHANORIA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of applicants on the waiting list for telephone connections in